

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 22 of 2016**

**&**

**IA NOS. 55, 56, 57 AND 115 OF 2016**

**Dated: 1<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sun E Solar B.V.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Abhishek Malhotra  
Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for R.1  
Mr. Buddy A.Ranganadhan  
Mr. Hasan Murtaza for R-2 & R-3

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **20.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*